

Subject: **FW:**
To: advmn@traf.gov.in

Date: 15/01/15 08:31 PM
From: ashwini.ramnath@bt.com

2015-01-15 ACTO Response to TRAI's Consultation Pa... (1.9MB)

Dear Sir,

At the outset, we would like to thank you on behalf of BT for bringing out this much awaited Consultation Paper on the 'Delinking license for networks from Delivery of services by way of Virtual Network Operators (VNOs)'.

We would like to inform you that our industry representative body 'Association of Competitive Telecom Operators' , (ACTO) has already filed its response on this consultation paper. A copy of the response is enclosed herewith.

We would like to inform you that BT supports the views expressed in the above mentioned response filed by ACTO.

Thanking you ,

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